

Item NO.15

M.A. No.32/2004  
O.A. No.792/2003

03.03.2004

Present : Shri Nalin Kumar Jain, learned counsel of  
the applicant.

Shri Mohar Singh, learned counsel of  
the respondents.

MA 32/2004

This misc. application was filed by the  
applicant seeking direction to the respondents for  
compliance of the order dated 29.10.2003 passed by  
this Tribunal in OA 792/2003.

It is admitted by both the parties that order  
has since been substantially complied with by the  
respondents. Therefore, the grievance of the  
applicant no longer survives.

In view of the above, MA 32/2004 stands  
disposed of.

  
(R.K. UPADHYAYA)  
ADMINISTRATIVE MEMBER

/ravi/